

1	2	3	4	5
12.	Cambay Basin Petroleum.	242.50	—	—
13.	Trombay Thermal.	135.40	—	—
14.	Farakka Thermal.	300.80	—	—
15.	Upper Ganga Irrigation and Modernisation.	—	125.0	—
16.	National Cooperative Development Corporation	—	220.0	—
17.	Karnataka Social Forestry	—	27.0	—
Total :		1721.4	804.0	197.0
Grand Total :		2722.4		

बिहार में बीड़ी उत्पादन पर केन्द्रीय उत्पादन शुल्क की वसूली न करने के कारण हुआ राजस्व घाटा

3833. श्री विजय कुमार यादव : क्या बिस्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार में समूचे बीड़ी उत्पादन पर केन्द्रीय उत्पादशुल्क की वसूली न होने के कारण सरकार को करोड़ों रुपये के राजस्व का नुकसान हो रहा है ;

(ख) क्या बीड़ियों को भेजते समय अपर्याप्त निगरानी के कारण बीड़ी निर्माता उत्पाद शुल्क वचाने में सफल हो जाते हैं ; और

(ग) यदि हां, तो सरकार राजस्व के घाटे को रोकने के लिये क्या कार्यवाही कर रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एस.एम. कृष्णा) : (क) और (ख) बीड़ियों के सम्पूर्ण

उत्पादन पर केन्द्रीय उत्पादन शुल्क नहीं लगता है । एक वर्ष में बिना ब्रांड की बीस लाख बीड़ियों तक की प्रथम निकासी पर उत्पादन शुल्क से छूट प्राप्त है । तथापि, ब्रांड वाली बीड़ियों पर शुल्क लगता है । बीड़ियों पर उत्पादन शुल्क सम्बन्धी नियंत्रण का तीव्र तरीका व्यक्तिगत नियन्त्रण है, जिसके अन्तर्गत कारखाने से बीड़ियों की निकासी के मामले पर केन्द्रीय उत्पादन शुल्क अधिकारियों द्वारा निगरानी रखी जाती है । इसलिए बिहार में बीड़ियों के सम्पूर्ण उत्पादन पर करोड़ों रुपये के राजस्व की हानि का प्रश्न नहीं उठता । तथापि, शुल्क अपवचन के कुछ मामलों का पता चला है ।

(ग) उत्पादन और निकासी, आदि के रिकार्डों की आकस्मिक निवारक जांच और लेखा परीक्षा की समय-समय पर की जा रही है ।

#### Export of Woollen Cloth

3834. SHRI NAVIN RAVANI : Will the Minister of COMMERCE be pleased to state :

(a) the value of the woollen cloth exported during the last three years, year-wise ;

(b) the names of the manufacturing units which are exporting woollen cloth ; and

(c) the steps being taken to boost this industry ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) The value of woollen cloth exported during the last three years is as given below :

Year	Value Rs. in lakhs.
1981-82	429.71
1982-83	500.47
1983-84	437.07

(b) Statement is attached.

(c) All possible assistance is being extended for development of industry and export trade such as import of machinery and raw material under OGL, import of duty free raw material required for export production, concessional import duty on certain sophisticated looms linked with export obligation, export incentives and export promotional assistance, etc.

#### Statement

The names of some of the manufacturing units which are exporting woollen cloth are :

- (i) The Raymond Woollen Mills Ltd., Thana.
- (ii) The Bombay Fine Worsted, Manufacturers Castle Mills, Bombay.
- (iii) Cawnpore Woollen Mills, Kanpur.

(iv) Orient Carpet Mfg. India Ltd., Amritsar.

(v) Shri Digvijaya Woollen Mills Ltd., Jamnagar.

(vi) Shri Dinesh Mills Ltd., Baroda.

(vii) Modella International, Bombay.

#### Supply of Publications by Public Sector Undertaking to Members of Parliament

3835. SHRI PIYUSH TIRKI : Will the Minister of FINANCE be pleased to state :

(a) whether he is aware that various publications of the different undertaking of Government of India, public sector enterprises, autonomous bodies, corporations, companies with cent per cent Government shares, etc. are not supplied to the Members of parliament;

(b) if so, the reasons for not directing them to supply to MPs, with the copies of their reports, programmes, monthly journals, publicity materials etc. regularly;

(c) whether his Ministry will issue such directions to all the Government undertakings and various agencies of the different Ministries;

(d) if so by what time; and

(e) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) It is presumed that the information sought for relates to annual reports of public sector enterprises and other autonomous bodies and not to priced publications. These reports are placed on the Table of the House.

(b) to (e) Does not arise in view of the answer to part (a) above.